

**Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs**

**LOK SABHA
UNSTARRED QUESTION NO. 1347
TO BE ANSWERED ON 27.07.2021**

**SELLING OF BOTTLED WATER, BEVERAGES
AND FOOD ITEMS AT HIGHER PRICES**

1347. SHRI SUKHBIR SINGH JAUNAPURIA:
(OIH)

Will the Minister of **CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION**
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government is aware that bottled water and packaged beverages and food items are being sold at higher price than MRP at public places such as railway stations, airports, hotels and multiplexes; and
- (b) if so, the remedial steps proposed to be taken by the Government in this regard?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री
(श्री अश्विनी कुमार चौबे)

**THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b) : Some complaints of bottled water, packaged foods and drinks being sold at higher prices than the Maximum Retail Price (MRP) have been received. There are provisions in the Legal Metrology Act 2009 and the Legal Metrology (Packaged Commodities) Rules 2011 to prevent charging above MRP. Enforcement of these provisions is done by the Legal Metrology Department of the concerned State Government which imposes penalties in case of such violations.
